LOK SABHA DEBATES

VOLUME I, 1957

(18th March to 28th March, 1957)



FIFTEENTH SESSION, 1957

LOK SABHA SECRETARIAT NEW DELHI

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LOK SABRA

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Abdullabhai, Mulla Taherali Mulla (Chanda).

Abdus Sattar, Shri (Kalna-Katwa).

Achal Singh, Seth [Agra Distt.— (West)].

Achalu, Shri Sunkam (Nalgonda— Reserved—Sch. Castes).

Achint Ram, Lala (Hissar).

Achuthan, Shrl K. T. (Crangannur).

Agarawal, Shri Hoti Lal [Jalaur Distt. cum Etawah Distt.—(West) cum Jhansi Distt.—(North)].

Agrawal, Shri Mukund Lel [Pilibhit Distt. Cum Bareilly Distt.—(East)].

Ajit Singh, Shri (Kapurthala-Bhatinda—Reserved—Sch. Castes).

Ajit Singhji, General (Sirohi-Pali).

Akarpuri, Sardar Teja Singh (Gurdaspur).

Alagesan, Shri O. V. (Chingleput).

Altekar, Shri Ganesh Sadashiv (North Satara).

Alva, Shri Joachim (Kanara).

Amjad Ali, Shri (Goalpara-Garo Hills).

Amrit Kaur, Rajkumari (Mandi-Mahasu).

Anandchand, Shri (Bilaspur).

Ansari Dr. Shaukatullah Shah (Bidar).

Anthony, Shri Frank (Nominated—Anglo-Indians).

Asthana, Shri Sita Rama (Azamgarh Distt.—West).

Ayyangar, Shri M. Ananthasayanam (Tirupati).

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Azad, Maulana Abul Kalam (Rampur Distt. cum Bareilly Distt.— West).

Azad, Shri Bhagwat Jha (Purnea cum Santal Parganas).

В

Babunath Singh, Shri (Surguja-Raigarh-Reserved-Sch. Tribes).

Badan Singh, Chowdhary (Budaum Distt.-West).

Bagdi, Shri Magan Lal Mahasamund).

Bahadur Singh, Shri (Ferozepore-Ludhiana—Reserved—Sch. Castes).

Balasubramaniam, Shri S. (Madurai).

Baldev Singh, Sardar (Nawan Shahr).

Balmiki, Shri Kanhaiya Lai (Bulandshahr Distt.—Reserved.—Sch. Castes).

Banerjee, Shri Durga Charan (Midnapore-Jhargram).

Bansal, Shri Ghamandi Lal (Jhajjar-Rewari).

Bansilal, Shri (Jaipur).

Barman, Shri, Upendranath (North Bengal-Reserved-Sch. Castes).

Barrow, Shri A. E. T. (Nominated—Anglo-Indians).

Barupal, Shri Panna Lall (Ganganagar-Jhunjhunu — Reserved — Sch. Castes).

Basappa, Shri C. R. (Tumkur).

Basu, Shri A. K. (North Bengal).

Basu, Shri Kamal Kumar (Diamond Harbour).

B -contd.

- Bhagat, Shri B. R. (Patna cum Shahabsd).
- Bhakt Darshan, Shri (Garhwal Distt.——(East) cum Moradabad Distt.——(North-East).
- Bharati, Shri Goswamiraja Sahdeo (Yeotmal).
- Bhargava, Pandit Mukat Behari Lal (Ajmer South).
- Bhargava, Pandit Thakur Das (Gurgaon).
- Bhartiya, Shri Shaligram Ramchandra (West Khandesh).
- Bhatkar, Shri Laxman Shrawan (Buldana-Akola Reserved —Sch. Castes).
- Bhatt, Shri Chandrashanker (Broach).
- Bhawanji, Shri (Kutch West).
- Bheekha Bhai, Shri (Banswara-Dungarpur — Reserved — Sch. Tribes).
- Bhonsle, Shri Jagannathrao Krishna-Rao (Ratnagiri North).
- Bidari, Shri Ramappa Balappa (Bijapur South).
- Birbal Singh, Shri [Jaunpur Distt.— (East)].

Biren Dutt, Shri (Tripura West).

Bogawat, Shri U. R. (Ahmednagar South).

- Boovaraghasamy, Shri V. (Perambalur).
- Borkar, Shrimati Anusayabai (Bhan-dara-Reserved-Sch. Castes).
- Boroosh, Shri Dev Kanta (Nowgong).
- Bose, Shri P. C. (Manbhum North).
- Brajeshwar Prasad, Shri (Gaya East).
- Brohmo-Chaudhury, Shri Sitanath (Goalpara-Garo Hills—Reserved— Sch. Tribes).
- Buchhikotaiah, Shri Sanaka (Masulipatnam).

C

- Chakravartty, Shrimati Renu (Besirhat).
- Chaliha, Shri Bimalaprosad (Sibsagar-North Lakhimpur).
- Chanda, Shri Anil Kumar (Birbhum).
- Chandak, Shri B. L. (Betul).
- Chandrasekhar, Shrimati M. (Tiru-vallur—Reserved—Sch. Castes).
- Charak, Th. Lakshman Singh (Jammu and Kashmir).
- Chatterjea, Shri Tushar (Serampore).
- Chatterjee, Dr. Susilranjan (West Dinajpur).
- Chatterjee, Shri N. C. (Hoeghly).
- Chattopadhyaya, Shri Harindranath (Vijayavada).
- Chaturvedi, Shri Rohanlal [Etah Distt.—(Central)].
- Chaudhary, Shri Ganeshi Lal [Shahjahanpur Distt.—(North) cum Kheri — (East) — Received — Sch. Castes].
- Chaudhuri, Shri Tridib Kumar (Berhampore).
- Chavda, Shri Akbar (Banaskantha).
- Chettiar, Shri N. Vr. N. Ar. Nagappa (Ramanathapuram).
- Chettiar, Shri T. S. Avinashilingam (Tiruppur).
- Chowdary, Shri C. R. (Narasaraopet).
- Chowdhury, Shri Nikunja Behari (Ghatal).

D

- Dabhi, Shri Fulsinhji B. (Kaira North).
- Damar, Shri Amar Singh Sabji (Jhabua—Reserved—Sch. Tribes).
- Damodaran, Shri G. R. (Pollachi).
- Damodaran, Shri Nettur P. (Tellicherry).
- Das, Dr. Mono Mohon (Burdwan—Reserved—Sch. Castes).

D -contd.

- Das. Shri B. (Jajpur-Keonjhar).
- Das, Shri Basanta Kumar (Contai).
- Das, Shri Beli Ram (Barpeta).
- Das, Shri Bijoy Chandra (Ganjam South).
- Das, Shri Kamal Krishna (Birbhum—Reserved—Sch. Castes).
- Das, Shri Nayan Tara (Monghyr Sadr cum Jamui-Reserved-Sch. Castes).
- Das, Shri Ram Dhani (Gaya East—Reserved—Sch. Castes).
- Das, Shri Ramananda (Barrackpore).
- Das, Shri Sarangadhar (Dhenkana)-West Cuttack).
- Das, Shri Shree Narayan (Darbhanga Central).
- Dasaratha Deb. Shri (Tripura East).
- Datar, Shri Balwant Nagesh (Belgaum North)
- Deb, Shri Suresh Chandra (Cachar-Lushai Hills).
- Deogam, Shri Kanhu Ram (Chaibassa —Reserved—Sch. Tribes).
- Desai, Shri Kanayalal Nanabhai (Surat).
- Desai, Shri Khandubhai Kasanji (Halar).
- Deshmukh, Dr. Panjabrao S. (Amravati East).
- Deshmukh, Shri K. G. (Amravati West).
- Deshpande, Shri Govind Hari (Nasik Central).
- Deshpande, Shri Vishnu Ghanshyam (Guna).
- Dholakia, Shri Gulab Shankar Amritlal (Kutch East).
- Dhulekar, Shri R. V. Jhansi Distt.—
 (South)].
- Dhusiya, Shri Sohan Lal [Basti Distt. (Central-East) cum Gorakhpur Distt.— (West) Reserved Sch. Castes].

- Digambar Singh, Shri [Etah Distt.—
 (West) cum Mainpuri Distt.—
 (West) cum Mathura Distt.—
 (East)].
- Diwan, Shri Raghavendrarao Srinivas-rao (Osmanabad).
- Dube, Shri Mulchand [Farrukhabad Distt. (North)].
- Dubey, Shri Rajaram Giridharlal (Bijapur North).
- Dutt, Shri Asim Krishna [Calcutta (South-West)].
- Dutta, Shri Santosh Kumar (Howrah).
- Dwivedi, Shri Dashrath Prasad (Gorakhpur Distt.—Central).
- Dwivedi, Shri M. L. (Hamirpur Distt.).

E

- Eacharan, Shri Iyyuni (Ponnani— Reserved—Sch. Castes).
 - Ebenozer, Dr. S. A. (Vikarabad).
- Elayaperumal, Shri L. (Cuddalore—Reserved-Sch. Castes).

F

Fotedar, Pandit Sheo Narayan (Jammu and Kashmir).

G

- Gadgil, Shri Narhar Vishnu (Poons Central).
- Gadilingana Gowd, Shri (Kurnool).
- Gam Malludora, Shri (Visakhapatnam—Reserved—Sch. Tribes).
- Gandhi, Shri Feroze [Fratapgarh Distt. (West) cum Rae Bareli Distt. (East)].
- Gandhi, Shri Maneklal Maganlal (Panch Mahals cum Baroda East).
- Gandhi, Shri V. B. (Bombay City—North).

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- Ganga Devi, Shrimati (Lucknow Distt. cum Bara Banki Distt.— Reserved—Sch. Castes).
- Ganpati Ram, Shri [Jaunpur Distt. (East)—Reserved—Sch. Castes].
- Garg, Shri Ram Pratap (Patiala).
- Gautam, Shri C. D. (Balaghat).
- Ghosh, Shri Atulya (Burdwan).
- Ghulam Qader, Shri (Jammu and Kashmir).
- Gidwani Shri Choithram Partabari (Thana).
- Giri, Shri V. V. (Pathapatnam).
- Gohain, Shri Chowkhamoon (Nominated-Assam Tribal Areas).
- Gopalan, Shri A. K. (Cannanore).
- Gopi Ram, Shri (Mandi-Mahasu—Reserved—Sch. Castes).
- Gounder, Shri K. Periaswami (Erode).
- Gounder, Shri K. Sakthivadivel (Periaqulam).
- Govind Das, Seth (Mandla-Jabalpur South).
- Guha, Shri Arun Chandra (Santipur).
- Gupta, Shri Badshah (Mainpuri Distt. —East).
- Gupta, Shri Sadhan Chandra (Calcutta-South East).
- Gurupadaswamy, Shri M. S. (Mysore).

H

- Hansda, Shri Benjamin (Purnea cum Santal Parganas—Reserved—Sch. Tribes).
- Hari Mohan, Dr. (Manbhum North— Reserved—Sch. Castes).
- Hasda, Shri Subodh (Midnapore-Jhargram—Reserved—Sch. Tribes).

- Hazarika, Shri Jogendra Nath (Dibru-garh).
- Heda, Shri H. C. (Nizamabad).
- Hembrom, Shri Lal (Santal Parganas cum Hazaribagh—Reserved — Sch. Tribes).
- Hem Raj, Shri (Kangra).
- Hukam Singh, Sardar (Kapurthala-Bhatinda).
- Hyder Husein, Chaudhri (Gonda Distt.—North).
- Ibrahim, Shri A. (Ranchi North-East).
- Iqbal Singh, Sardar (Fazilka-Sirsa).
- Islamuddin, Shri Muhammed (Purnea—North-East).
- Iyyunni, Shri C. R. (Trichur).

J

- Jagjivan Ram, Shri (Shahabad South —Reserved—Sch. Castes).
- Jain, Shri Ajit Prasad (Saharanpur Distt.—West cum Muzaffarnagar Distt.—North).
- Jain, Shri Nemi Saran (Bijnor Distt.
 —South).
- Jaipal Singh, Shri (Ranchi West-Reserved—Sch. Tribes).
- Jaisoorya, Dr. N. M. (Medak).
- Jajware, Shri Ramraj (Santal Perganas cum Hazaribagh).
- Jangde, Shri Resham Lai (Bilaspur-Reserved—Sch. Castes).
- Jayaraman, Shri A. (Tindivanam—Reserved—Sch. Castes).
- Jayashri, Shrimati (Bombay—Suburban).

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- Jena, Shri Lakshmidhar (Jajpur-Keonjhar—Reserved—Sch. Castes).
- Jena, Shri Niranjan (Dhenkanal-West Cuttack—Reserved—Sch. Castes).
- Jethan, Shri Kherwar (Palamau cum Hazaribagh cum Ranchi—Reserved— Sch. Tribes).
- Jhunjhunwala, Shri Banarsi Prasad (Bhagalpur Central).
- Jogendra Singh, Sardar (Bahraich Distt.—West).
- Joshi, Shri Anand Chandra (Shahdol —Sidhi).
- Joshi, Shri Jethalal Harikrishna (Madhya Saurashtra).
- Joshi, Shri Krishnacharya (Yadgir).
- Joshi, Shri Liladhar (Shajapur-Raj-garh).
- Joshi, Shri Moreshwar Dinkar (Ratnagiri South).
- Joshi, Shri Nandlal (Indore).
- Joshi, Shrimati Subhadra (Karnal).
- Jwala Prasad, Shri (Ajmer North).

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- Kachiroyar, Shri N. D. Govindaswami (Cuddalore).
- Kajrolkar, Shri Narayan Sadoba (Bombay City—North—Reserved—Sch. Castes).
- Kakkan, Shri P. (Madurai—Reserved Sch. Castes).
- Kale, Shrimati Anasuyabai (Nagpur).
- Kamal Singh, Shri (Shahabad—North-West).
- Kamath, Shri Hari Vishnu (Hoshanga-bad).
- Kamble, Dr. Devrao Namdevrao (Nanded—Reserved—Sch. Castes).
- Kandasamy, Shri S. K. Babie (Tiru-chengode).

- Kanungo, Shri Nityanand (Kendrapara).
- Karmarkar, Shri D. P. (Dharwar North).
- Karni Singhji, His Highness Maharaja Shri Bahadur of Bikaner (Bikaner-Churu).
- Kasliwal, Shri Nemi Chandra (Kotah Jhalawar).
- Katham, Shri Birendranath (North Bengal—Reserved—Sch. Tribes)
- Katju, Dr. Kailas Nath (Mandsaur).
- Kayal, Shri Paresh Nath (Basirhat—Reserved—Sch. Castes).
- Kazmi, Shri Syed Mohammad Ahmad (Sultanpur Distt.—North cum Faizabad Distt.—South-West).
- Kelappan, Shri K. (Ponnani).
- Keshavaiengar, Shri N. (Bangalore North).
- Keskar, Dr. B. V. (Sultanpur Distt.—South).
- Khan, Shri Sadath Ali (Ibrahim-patnam).
- Khardekar, Shri B.H. (Kolhapur cum Satara).
- Khare, Dr. N. B. (Gwalior).
- Khedkar, Shri Gopalrao Bajirao (Buldana-Akola).
- Khongmen, Shrimati B. (Autonomous Distts.—Reserved—Sch. Tribes).
- Khuda Baksh, Shri Muhammed (Murshidabad).
- Kirolikar, Shri Wasudeo Shridhar (Drug).
- Kolay, Shri Jagannath (Bankura).
- Kottukappally, Shri George Thomas (Meenachil).
- Kripalani, Acharya J. B. (Bhagaipur cum Purnea).

K -contd.

- Krishna, Shri M. R. (Karimnagar—Reserved—Sch. Castes).
- Krishna Chandra, Shri (Mathura Distt. West).
- Krishnamachari, Shri T. T. (Madras).
- Krishnappa, Shri M. V. (Kolar).
- Krishnaswami, Dr. A. (Kancheepuram).
- Kureel, Shri Baij Nath (Pratapparh Distt.—West cum Rae Bareli Distt. —East—Reserved—Sch. Castes).
- Kureel, Shri Piare Lal (Banda Distt. cum Fatehpur Distt.—Reserved— Sch. Castes).

L

- Lakshmayya, Shri Paidi (Anantapur).
- Lal Singh, Sardar (Ferozepur-Ludhiana).
- Lallanji, Shri (Faizabad Distt.—North-West).
- Laskar, Shri Nibaran Chandra (Cachar-Lushai Hills—Reserved— Sch. Castes).
- Lingam, Shri N. M. (Coimbatore).
- Lotan Ram, Shri (Jalaun Distt. cum Etawah Distt.—West cum Jhansi Distt.—North — Reserved — Sch. Castes).

M

- Madiah Gowda, Shri (Bangalore South).
- Mahata, Shri Bhajahari (Manbhuma South cum Dhalbhum).
- Mahodaya, Shri Vaijanath (Nimar).
- Majhi, Shri Chaitan (Manbhum— South cum Dhalbhum—Reserved— Sch. Tribes).
- Majhi, Shri Ram Chandra (Mayur-bhanj-Reserved-Sch. Tribes).

- Majithia, Sardar Surjit Singh (Taran).
- Malaviya, Shri Keshava Deva (Gonda Distt.—East cum Basti Distt.—West).
- Malliah, Shri U. Srinivasa (South Kanara—North).
- Malvia, Shri Bhagu Nandu (Shajapur-Rajgarh—Reserved—Sch. Castes).
- Malviya, Pandit Chatur Narain (Raisen).
- Malviya, Shri Motilal (Chhatarpur-Datia-Tikamgarh—Reserved — Sch. Castes).
- Mandal, Dr. Pashupati (Bankura—Reserved—Sch. Castes).
- Mascarene, Kumari Annie (Trivan-drum).
- Masuodi, Maulana Mohammad Saeed (Jammu and Kashmir).
- Masuriya Din, Shri (Allahabad Distt.—East cum Jaumpur Distt.—West—Reserved—Sch. Castes).
- Mathew, Shri C. P. (Kottayam),
- Mathuram, Dr. Edward Paul (Tiruchirapalli).
- Matthen, Shri C. P. (Thiruvellah).
- Mavalankar, Shrimati Sushila (Ahme-dabad).
- Maydeo. Shrimati Indira A (Poona South).
- Mehta, Shri Asoka (Bhandara).
- Mehta, Shri Balvantray Gopaljee (Gohilwad).
- Mehta, Shri Balwant Sinha (Udaipur).
- Mehta, Shri Jaswantraj (Jodhpur).
- Menon, Shri K. A. Damodara (Kozhi-kode).
- Minimata, Shrimati (Bilaspur-Durg-Raipur-Reserved-Sch. Castes).
- Mishra, Pandit Suresh Chandra (Monghyr-North-East).
- Mishra, Shri Bibhuti (Saran cum Champaran).
- Mishra, Shri Lalit Narayan (Derbhanga cum Bhagalpur).

M -contd.

Mishra, Shri Lokenath (Puri).

Mishra, Shri Mathura Prasad (Monghyr—North-West).

Mishra, Shri Shyam Nandan (Darbhanga—North).

Misra, Pandit Lingaraj (Khurda).

Misra, Shri Bhupendra Nath (Bilaspur-Durg-Raipur).

Misra, Shri Raghubar Dayal (Buland-Shahr Distt.).

Misra, Shri Sarju Prasad (Deoria Distt.—South.)

Missir, Shri Vijineswar (Gava—North).

Mohd. Akbar, Sofi (Jammu and Kashmir).

Mohiuddin, Shri Ahmed (Hyderabad City).

Moitra, Shri Mohit Kumar (Calcutta North-West).

Morarka, Shri Radheshyam Ramkumar (Ganganagar-Jhunjhunu).

More, Shri K. L. (Kolhapur cum Satara—Reserved—Sch. Castes).

More, Shri Shankar Shantaram (Sholapur).

Muchaki Kosa, Shri (Bastar—Reserved —Sch. Tribes).

Mudaliar, Shri C. Ramaswamy (Kumbakonam).

Muhammed Shafi, Chaudhuri (Jammu and Kashmir).

Mukerjee, Shri Hirendra Nath (Calcutta-North-East).

Mukne, Shri Y. M. (Thana—Reserved —Sch. Tribes).

Muniswamy, Shri N. R. (Wandiwash).

Muniswamy, Shri V. (Tindivanam).

Murli Manohar, Shri (Ballia Distt.— East).

Murthy, Shri B. S (Eluru).

Musafir, Giani Gurmukh Singh, (Amritsar).

Mushar, Shri Kirai (Bhagalpur cum Purnea—Reserved—Sch. Castes).

Muthukrishnan, Shri M. (Vellore—Reserved—Sch. Castes).

N

Naidu, Shri Govindarajalu (Tiruvallur).

Naidu, Shri Nalla Reddi (Rajahmundry).

Nair, Shri C. Krishnan (Outer Delhi).

Nair, Shri N. Sreekantan (Quilon cum Mavelikkara).

Nambiar, Shri K. Ananda (Mayuram)

Nanadas, Shri Mangalagiri (Ongole-Reserved-Sch. Castes).

Nanda, Shri Gulzarilal (Sabarkantha).

Narasimham, Shri S. V. L. (Guntur).

Narasimhan, Shri C. R. (Krishnagiri).

Naskar, Shri Purnendu Sekhar (Diamond Harbour—Reserved— Sch. Castes).

Natarajan, Shri S. S. (Srivilliputhur).

Natawadkar, Shri Jayantrao Ganpat (West Khandesh—Reserved—Sch. Tribes).

Nathani, Shri Hari Ram (Bhilwara).

Nathwani, Shri Narendra P. (Sorath).

Nayar, Shri V. P. (Chirayinkil).

Nehru, Shri Jawaharla! (Al!ahabad Distt.—East cum Jaunpur Distt. —West).

Nehru, Shrimati Shivrajvati (Luck-now Distt.—Central).

Nehru, Shrimati Uma (Sitapur Distt. cum Kheri Distt. West).

Neswi, Shri T. R. (Dharwar-South).

Nevatia, Shri R. P. (Shahjahanpur Distt.—North cum Kheri—East).

- Palchoudhury, Shrimati IIa (Naba-dwip).
- Pande, Shri Badri Datt (Almora Distt.—North East).
- Pande, Shri C. D. (Naini Tal Distt. cum Almora Distt.—South West Cum Bareilly Distt.—North).
- Pannalal, Shri (Faizabad Distt.— North-West—Reserved—Sch. Castes).
- Paragi Lal, Chaudhari (Sitapur Distt. cum Kheri Distt.—West—Reserved —Sch. Castes).
- Paranjpe, Shri R. G. (Bhir).
- Parekh, Dr. Jayantilal Narbheram (Zalawad).
- Parikh, Shri Shantilal Girdharilal (Mehsana East).
- Parmar, Shri Rupaji Bhavji (Panch Mahals cum Baroda East—Reserved —Sch. Tribes).
- Pataskar, Shri Hari Vinayak (Jalgaon).
- Patel, Shri Bahadurbhai Kunthabhai (Surat-Reserved-Sch. Tribes).
- Patel, Shri Rajeshwar (Muzaffarpur cum Darbhanga).
- Patel, Shrimati Maniben Vallabhbhai (Kaira South).
- Pateria, Shri Sushil Kumar (Jabalpur North).
- Patil, Shri P. R. Kanavade (Ahmednagar North).
- Patil, Shri S. K. (Bombay City-South).
- Patil, Shri Shankargauda Veeranagauda (Belgaum South).
- Patnaik, Shri Uma Charan (Ghum-sur).
- Pawar, Shri Vyankatrao Pirajirao (South Satara).
- Pillai, Shri P. T. Thanu (Tirunelveli). Pocker Saheb, Shri B. (Malaopuram).

- Prabhakar, Shri Naval (Outer Delhi-Reserved—Sch. Castes).
- Punnoose, Shri P. T. (Alleppey).

R

- Rachiah, Shri N. (Mysore—Reserved—Sch. Castes).
- Radha Raman, Shri (Delhi City).
- Raghavachari, Shri K. S. (Penukon-da).
- Raghavaiah, Shri Pisupati Venkata (Ongole).
- Raghubir Sahai, Shri (Etah Distt.— North-East cum Budaun Distt.— East).
- Raghubir Singh. Choudhary (Agra Distt.—East).
- Raghunath Singh, Shri (Banaras Distt. —Central).
- Raghuramaiah, Shri Kotha (Tenali).
- Rahman, Shri M. Hifzur (Moradabad Distt.—Central).
- Raj Bahadur, Shri (Jaipur-Sawai Madhopur).
- Rajabhoj, Shri P. N. (Sholapur-Reserved-Sch. Castes).
- Ramachander, Dr. D. (Vellore).
- Ramanand Shastri, Swami (Unnao Distt. cum Rae Bareli Distt.—West cum Hardoi Distt.—South-East— Reserved—Sch. Castes).
- Ramananda Tirtha, Swami (Gulbarga).
- Ramasami, Shri M. D. (Arruppukkot-tai).
- Ramaseshaiah, Shri N. (Parvathipuram).
- Ramaswamy, Shri P. (Mahbubnagar—Reserved—Sch. Castes).
- Ramaswamy, Shri S. V. (Salem).
- Ram Dass, Shri (Hoshiarpur—Reserved—Sch. Castes).

R -contd.

Ram Krishan, Shri (Mohindergarh).

Ramnarayan Singh, Babu (Hazari-bagh West).

Ram Saran, Shri (Moradabad Distt.—West).

Ram Shankar Lal, Shri (Basti Distt.— Central-East cum Gorakhpur Distt.—West).

Ram Subhag Singh, Dr. (Shahabad South).

Ranbir Singh, Ch. (Rohtak).

Randaman Singh, Shri (Shahdol-Sidhi—Reserved—Sch. Tribes).

Rane, Shri Shivram Rango (Bhusaval).

Ranjit Singh, Shrl (Sangrur).

Rao, Dr. Ch. V. Rama (Kakinada).

Rao, Shri B. Rajagopala (Srikakulam).

Rao, Shri B. Shiva (South Kanara—South).

Rao, Shri Kadiyala Gopala (Gudivada).

Rao, Shri Kanety Mohana (Rajahmundry—Reserved—Sch. Castes).

Rao, Shri Kondru Subba (Eluru—Reserved—Sch. Castes).

Rao, Shri P. Subba (Nowrangpur).

Rao, Shri Pendyal Raghava (Warangal).

Rao, Shri Rayasam Seshagiri (Nandyal).

Rao, Shri T. B. Vittal (Khammam).

Raut, Shri Bhola (Saran cum Champaran — Reserved — Sch. Castes).

Ray, Shri Birakisor (Cuttack).

Razmi, Shri Said Ullah Khan (Sehore).

Reddi, Shri B. Ramachandra (Nellore).

Reddi, Shri C. Madhao (Adilabad).

Reddy, Shri Y. Eswara (Cuddapah).

Reddy, Shri Baddam Yella (Karim-nagar).

Reddy, Shri K. Janardhan (Mahbub-nagar).

Reddy, Shri Ravi Narayan (Nalgonda).

Reddy, Shri T. N. Vishwanatha (Chittoor).

Richardson, Bishop John (Nominated—Andaman and Nicobar Islands).

Rishang Keishing, Shri (Outer Manipur—Reserved—Sch. Tribes).

Roy, Dr. Satyaban (Uluberia).

Roy, Shri Bishwa Nath (Deoria Distt. —West).

Rup Narain, Shri (Mirzapur Distt. cum Banaras Distt.—West—Reserved—Sch. Castes).

S

Sahu, Shri Bhagabat (Balasore).

Sahu, Shri Rameshwar (Muzaffarpur cum Darbhanga—Reserved—Sch. Castes).

Saigal, Sardar Amar Singh (Bilaspur).

Saksena, Shri Mohanlal (Lucknow Distt. cum Bara Banki Distt.).

Saksena, Shri Shibban Lal (Gorakhpur Distt.—North).

Samanta, Shri Satis Chandra (Tamluk).

Sanganna, Shri T. (Rayagada-Phulbani—Reserved—Sch. Tribes).

Sankarapandian, Shri M. (Sankara-nayinarkovil).

Sarma, Shri Debendra Nath (Gauhati).

Sarmah, Shri Debeshwar (Golaghat-Jorhat).

Satish Chandra, Shri (Bareilly Distt. South).

8 -contd.

- Satyawadi, Dr. Virendra Kumar (Karnal—Reserved—Sch. Castes).
- Sen, Shri Phani Gopal (Purnea Central).
- Sen, Shri Raj Chandra (Kotah-Bundi).
- Sen, Shrimati Sushama (Bhagalpur South).
- Sewal, Shri A. R. (Chamba-Sirmur).
- Shah, Rajmata Kamalendu Mati (Garhwal Distt.—West cum Tehri Garhwal Distt. cum Bijnor Distt.—North).
- Shah, Shri Chimanlal Chakubhai (Gohilwad-Sorath).
- Shah, Shri Raichand Bhai N. (Chhind-wara).
- Shahnawaz Khan, Shri (Meerut Distt.—North-East).
- Shakuntala Nayar, Shrimati (Gonda Distt.—West).
- Sharma, Pandit Krishna Chandra (Meerut Distt.—South).
- Sharma, Shri Diwan Chand (Hoshiar-pur).
- Sharma, Shri Khushi Ram (Meerut Distt.--West).
- Sharma, Shri Nand Lal (Sikar),
- Sharma, Shri Radha Charan (Morena-Bhind)
- Shastri, Shri Raja Ram (Kanpur Distt.—Central).
- Shivanjappa, Shri M. K. (Mandya).
- Shobha Ram, Shri (Alwar).
- Shriman Narayan, Shri (Wardha).
- Shukla, Pandit Bhagwaticharan (Durg-Bastar).
- Siddananjappa, Shri H. (Hassan-Chikmagalur).
- Singh, Shri C. Saran (Surguja-Raigarh).
- Singh, Shri Digvijaya Narain (Muzaffarpur—North-East).

- Singh, Shri Dinesh Pratap (Bahraich Distt.—East).
- Singh, Shri Girraj Saran (Bharatpur-Sawai Madhopur).
- Singh, Shri Har Prasad (Ghazipur Distt.—West).
- Singh, Shrí L. Jogeswar (Inner Manipur).
- Singh, Shri Mahendra Nath (Saran Central).
- Singh, Shri Ram Nagina (Ghazipur Distt.—East cum Ballia Distt.—South-West).
- Singh, Shri Tribhuan Narayan (Banaras Distt.—East).
- Singhal, Shri Shri Chand (Aligarh Distt.).
- Sinha, Dr. Satyanarain (Saran East).
- Sinha, Shri Anirudha (Darbhanga—East).
- Sinha, Shri Banarsi Prasad (Monghyr Sadr cum Jamui).
- Sinha, Shri Gajendra Prasad (Palamau cum Hazaribagh cum Ranchi).
- Sinha, Shri Jhulan (Saran North).
- Sinha, Shri Kailash Pati (Patna Central).
- Sinha, Shri Nageshwar Prasad (Haza-ribagh East).
- Sinha, Shri S. (Pataliputra).
- Sinha, Shri Satya Narayan (Samastipur East).
- Sinha, Shri Satyendra Narayan (Gava West).
- Sinha, Shrimati Tarkeshwari (Patna East).
- Sinha, Thakur Jugal Kishore (Muzaffarpur—North West).
- Sinhasan Singh, Shri (Gorakhpur Distt.—South).
- Siva, Dr. M. V. Gangadhara (Chittoor—Reserved—Sch. Castes).
- Snatak, Shri Nardeo (Aligarh Distt.— Reserved—Sch. Castes).
- Sodhia, Shri Khub Chand (Sagar).

8 -contd.

- Somana, Shri N. (Coorg).
- Somani, Shri G. D. (Nagaur-Palı).
- Subramanyam, Shri Kandala (Vizia-nagram).
- Subramanyam, Shri Tekur (Bellary).
- Subramania Chettiar, Shri (Dharmapuri).
- Sundaram, Dr. Lanka (Visakhapat-nam).
- Sunder Lall, Shri (Saharanpur Distt.— West cum Muzaffarnagar Distt.— North—Reserved—Sch. Castes).
- Suresh Chandra, Dr. (Aurangabad).
- Suriya Prashad, Shri (Morena-Bhind —Reserved—Sch. Castes).
- Swami, Shri Sivamurthi (Kushtagi).
- Swaminadhan, Shrimati Ammu (Dindigul).
- Syed Mahmud, Dr. (Champaran East).

T

- Tandon, Shri Purushottamdas [Λlla-habad Distt. (West)].
- Telkikar, Shri Shankar Rao (Nan-ded).
- Tewari Sardar Raj Bhanu Singh (Rewa).
- Thimmaiah, Shri Dodda (Kolar-Reserved-Sch. Castes).
- Thirani, Shri G. D. (Bargarh).
- Thomas, Shri A. M. (Ernakulam).
- Thomas, Shri A. V. (Srivaikuntam).
- Tivary, Shri Venkatesh Narayan (Kanpur Distt.—North cum Farrukhabad Distt.—South).
- Tiwari, Pandit B. L. (Nimar).
- Tiwari, Shri Ram Sahai (Chhatarpur Datia-Tikamgarh).

- Tiwary, Pandit Dwarka Nath (Saran South).
 - Tripathi Shri Hira Vallabh (Muzaffarnagar Distt.—South).
- Tripathi, Shri Kamakhya Prasad. (Darrang).
- Tripathi, Shri Vishwambhar Dayal (Unnao Distt. cum Rae Bareli Distt. —West cum Hardoi Distt.—South-East).
- Trivedi, Shri Umashankar Muljibhal (Chittor).
- Tulsidas Kilachand, Shri (Mehsana West).
- Tyagi, Shri Mahavir (Dehra Dun Distt. cum Bijnor Distt.—North-West cum Saharanpur Distt.—West),

U

- Uikey, Shri M. G. (Mandla-Jabalpur—South—Reserved—Sch. Tribes).
- Upadhyay, Pandit Munishwar Dutt. (Pratapgarh Distt.—East).
- Upadhyaya, Shri Shiva Datt (Satna).

v

- Vaishnav, Shri Hanamantrao Ganesh-rao (Ambad).
- Vaishya, Shri Muldas Bhuderdas (Ahmedabad Reserved Sch. Castes).
- Vallatharas, Shri K. M. (Pudukkottai).
- Varma, Shri B. B. (Champaran-North).
- Varma, Shri Manik Lal (Tonk).
- Veeraswamy, Shri V. (Mayuram-Reserved-Sch. Castes).
- Velayudhan, Shri R. (Quilon cum Mavelikkara — Reserved — Sch. Castes).
- Venkataraman, Shri R. (Tanjore).

V -contd.

werma, Shri Bulaqi Ram (Hardol Distt.—North-West cum Farrukhabad Distt.—East cum Shahjahanpur Distt. — South — Reserved — Sch. Castes).

Werma, Shri Ramji (Deoria Distt.— East).

Wishwanath Prasad, Shri (Azamgarh Distt. — West — Reserved — Sch. Castes).

pur Datia-Tikamgarh).

W

Waghmare, Shri Narayan Rao (Parbhani).

Wilson, Shri J. N. (Mirzapur Distt. cum Banaras Distt.—West).

Wodeyar, Shri K. G. (Shimoga).

Z

Zaidi, Col. B. H. (Hardoi Distt.— North-West cum Farrukhabad Distt.—East cum Shahjahanpur Distt.—South).

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The Deputy-Speaker

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Shri Mahendra Nath Singh.

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Shrimati Tarkeshwari Sinha.

Pandit Krishna Chandra Sharma.

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Shri Ganesh Sadashiv Altekar.

Shri Goswamiraja Sahdeo Bharati.

Shri Narendra P. Nathwani.

Shri Radheshyam Ramkumar Morarka.

Shrimati Ila Palchoudhuri.

Shri N. Rachiah

Shri T. B. Vittal Rao.

Sihri C. Madhar Raddi

Shri N. Sreekantan Nair.

Shri Rayasam Seshagiri Rao.

Shri Jaipal Singh.

Shri B. Ramachandra Reddi.

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Shri N. M. Lingam.

Shri A. Ibrahim

Shri Hanamantrao Ganeshrao Vaishnav.

Shri Ganpati Ram.

Shri Nandlal Joshi

Shri Diwan Chand Sharma

Shri Hem Raj.

Shri H. Siddananjappa.

Dr. A. Krishnaswami.

Shri Tulsidas Kilachand.

Shri Hirendra Nath Mukerjee.

Shri M. S. Gurupadaswamy.

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Shrimati B. Khongmen.

Shri Nageshwar Prasad Sinha.

Shri B. L. Chandak.

Shri Venkatesh Narayan Tivary.

Shri Satis Chandra Samanta.

Shri Raghavendrarao Srinivasrao Diwan.

Shri M. R. Krishna.

Shri Jethalal Harikrishna Joshi.

Shri P. Rubbe Rao.

Shri P. N. Rajabhoj.

Shri Vishnu Ghanashyam Deshpande

Shri Satyendra Narayan Sinha.

Pandit Dwarka Nath Tiwary.

Shri C. R. Narasimhan.

Shri Raghubir Sahai.

Shri Abdus Sattar.

Shri Lakshman Singh Charak.

Shri N. Rachiah.

Shri Radheshyam Ramkumar Morarka.

Shri Mangalagiri Nanadas.

Shri T. B. Vittal Rao.

Shri Y. Gadilingana Gowd.

Shri Jaswantrai Mehta.

Shri A. E. T. Barrow.

Shri Choithram Partabrai Gidwani.

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Sardar Hukam Singh.

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Shri Upendra Nath Barman.

Shri Frank Anthony.

Shrimati Renu Chakravantty.

Shrimati Sushama Sen.

Shri K. S. Raghavachari.

Shri B. G. Mehta.

Shri V. B. Gandhi.

Shri Satya Narayan Sinha.

Shri N. C. Chatterjee.

Shri Kotha Raghuramaiah.

Shri G. S. Altekar.

Shri U. S. Malliah.

Shri A. K. Gopalan.

Shri Tulsidas Kilachand.

Acharya J. B. Kripalani.

Shri Uma Charan Patnaik

Dr. A. Krishnaswami.

House Committe

Shri U. Srinivasa Malliah. (Chairman).

Shri Birbal Singh.

Shri Radha Charan Sharma.

Shri George Thomas Kottukapally.

Shri Digvijaya Narain Singh.

Shri Krishnacharya Joshi.

Shr. N. Somana.

Shri Bhupendra Nath Misra.

Shri N. D. Govindaswami Kochiroyar.

Shri Raj Chandra Sen.

Shri K. Ananda Nambiar.

Shri M. S. Gurupadaswamy.

Joint Committee on Salaries and Allowances of Members of Parliament

Lok Sabha

Shri Satya Narayan Sinha. (Chairman).

Shri Bhagwat Jha 'Azad'.

Shri U. Sriniyasa Malliah.

Shri Diwan Chand Sharma.

Shri Jagan Nath Kolay.

Shri G. H. Deshpande.

Shri Nemi Chandra Kasliwal.

Shri N. C. Chatterjee.

Shri P. T. Punnoose.

Shri Asoka Mehta.

Rajya Sabha

Shri H. C. Dasappa.

Shri D. Narayana.

Shri R. P. N. Sinha.

Shrimati Chandravati Lakhanpal.

Shri V. K. Dhage.

Library Committee

Lok Sabha

Sardar Hukam Singh. (Chairman).

Shri M. L. Dwivedi.

Shri Uma Charan Patnaik.

Shri M. D. Joshi.

Shri Hirendra Nath Mukerjee.

Shri V. N. Tivary.

Rajya Sabha

Prof. R. D. Sinha Dinkar.

Shrimati Lilavati Munshi.

Shri Theodore Bodra.

Public Accounts Committee

Lok Sabha

Shri V. B. Gandhi. (Chairman).

Shri K. G. Deshmukh.

Shri U. Srinivasa Malliah.

Shri Diwan Chand Sharma.

Shri C. D. Pande.

Shri Kamal Kumar Basu.

Shri V. Booyaraghasamy.

Shri Jaipal Singh.

Shri Nibaran Chandra Laskar.

Shrimati Tarkeshwari Sinha.

Shri Tribhuan Narayan Singh.

Shri Radhelal Vyas.

Shri C. P. Matthen.

Acharya J. B. Kripalani.

Shrimati Shakuntala Nayar.

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Rajya Sabha

Shri G. Ranga.

Shri R. M. Deshmukh.

Shrimati Pushpalata Das.

Shri Shyam Dhar Misra.

Shri P. T. Leuva.

Shri B. C. Ghose.

Shri J. V. K. Vallabharao.

Rules Committee

Shri M. Ananthasayanam Ayyangar. (Chairman)

Sardar Hukam Singh.

Pandit Thakur Das Bhargava.

Shri Satya Narayan Sinha.

Shri N. Keshavaiengar.

Shri Shivram Rango Rane.

Shri Ghamandi Lal Bansal.

Shri Khushi Ram Sharma.

Shri Kotha Raghuramaiah.

Shri Satis Chandra Samanta.

Dr. N. M. Jaisoorya.

Shri N. C. Chatterjee.

Shri Frank Anthony.

Shri Kamal Kumar Basu.

Shri K. S. Raghavachari.

GOVERNMENT OF INDIA

Members of the Cabinet

Prime Minister and Minister of External Affairs and Defence and also incharge of the Department of Atomic Energy—Shri Jawaharla Nehru.

Minister of Education and Natural Resources and Scientific Research.—
Maulana Abul Kalam Azad.

Minister of Home Affairs.—Shri Govind Ballabh Pant.

Minister of Commerce and Industries.—Shri Morarii R. Desai.

Minister of Railways and Transport-Shri Jagjivan Ram.

Minister of Health.-Rajkumari Amrit Kaur.

Minister of Planning and Irrigation and Power.-Shri Gulzarilal Nands

Minister of Finance and Iron and Steel.—Shri T. T. Krishnamachari.

Minister of Law and Minority Affairs.—Shri C. C. Biswas.

Minister of Works, Housing and Supply.—Sardar Swaran Singh.

Minister of Production.-Shri K. C. Reddy.

Minister of Food and Agriculture.—Shri Aiit Prasad Jain.

Minister of Labour.-Shri Khandubhai K. Desai.

Minister Without Portfolio.-Shri V. K. Krishna Menon.

Ministers of Cabinet Rank (But not Members of the Cabinet)

Minister of Parliamentary Affairs.—Shri Satya Narayan Sinha.

Minister of Defence Organisation.—Shri Mahavir Tyagi.

Minister of Information and Broadcasting.-Dr. B. V. Keskar.

Minister of Trade.-Shri D. P. Karmarkar.

Minister of Agriculture.-Dr. Panjabrao S. Deshmukh.

Minister in the Ministry of External Affairs.-Dr. Syed Mahmud.

Minister of Legal Affairs and Civil Aviation.—Shri Hari Vinayak Pataskar.

Minister of Natural Resources.—Shri K. D. Malaviya.

Minister of Revenue and Civil Expenditure.—Shri M. C. Shah.

Minister of Revenue and Defence Expenditure.—Shri Arun Chandra Guha.

Minister of Rehabilitation.-Shri Mehr Chand Khanna.

Minister of Consumer Industries.—Shri Nityanand Kanungo.

Minister of Communications.—Shri Raj Bahadur.

Minister in the Ministry of Home Affairs.-Shri B. N. Datar.

Minister of Heavy Industries.—Shri Manharlal Mansukhlal Shah.

Minister of Community Development.—Shri Surendra Kumar Dey.

Deputy Ministers

Deputy Minister of Defence.—Sardar S. S. Majithia.

Deputy Minister of Labour.-Shri Abid Ali.

Deputy Minister of Rehabilitation.—Shri J. K. Bhonsle.

Deputy Minister of Railways and Transport.—Shri O. V. Alagesan.

Deputy Minister of Health.—Shrimati M. Chandrasekhar.

Deputy Minister of External Affairs-Shri Anil Kumar Chanda.

Deputy Minister of Food.—Shri M. V. Krishnappa.

Deputy Minister of Irrigation and Power.-Shri Jaisukhlal Hathi.

Deputy Minister of Production.-Shri Satish Chandra.

Deputy Minister of Planning.—Shri Shyam Nandan Mishra.

Deputy Minister of Education.-Dr. K. L. Shrimali.

Deputy Minister of Finance.—Shri Beli Ram Bhagat.

Deputy Minister of Education.-Dr. Mono Mohon Das.

Deputy Minister of Railways and Transport.-Shri Shah Nawaz Khan.

Parliamentary Secretaries

Parliamentary Secretary to the Minister of Eexternal Affairs,—Shrimati Lakshmi N. Menon.

Parliamentary Secretary to the Minister of External Affairs.—Shri Jogendre Nath Hazarika.

Parliamentary Secretary to the Minister of Production.—Shri Rajaran Giridharlal Dubey.

Parliamentary Secretary to the Minister of External Affairs.—Shri Sadatt Ali Khan.

Parliamentary Secretary to the Minister of Information and Broadcasting Shri G. Rajagopalan.

Parliamentary Secretary to the Minister of Works, Housing and Supply Shri Purnendu Sekhar Naskar.

(Part II—Proceedings other than Questions and Answers)

Vol. I]

First Day of the Fifteenth Session of First Parliament of India

No. I

1

LOK SABHA

Monday, 18th March, 1957.

The Lok Sabha met at Seventeen Minutes Past Twelve of the Clock.

[Mr. Speaker (SHRI M. A. AYYANGAR) in the Chair]

QUESTIONS AND ANSWERS

(No Questions: Part I not published)

12.17 hrs.

DEATHS OF MEMBERS

Mr. Speaker: I regret to inform the House of the sad demise of four friends, viz., Shri Syamnandan Sahaya, Dr. Manik Chand Jatav-vir, Shri B. G. Kher and Dr. R. U. Singh.

Shri Syamnandan Sahaya passed away on the 14th March, 1957, at Muzaffarpur at the age of 56. He was a sitting Member of the House from Muzaffarpur Central constituency of Bihar. He was also a Member of the Constituent Assembly of India and the Provisional Parliament.

Dr. Manik Chand Jatav-vir passed away on the 29th December, 1956, at Agra. He was a sitting Member of the House from Bharatpur-Sawai Madhopur—Reserved Scheduled Castes constituency of Rajasthan.

Shri B. G. Kher passed away on the 8th March, 1957 at Poona at the age of 68. He was a Member of the Constituent Assembly of India and served the country devotedly and efficiently as India's High Commissioner in London and the Chairman of the Official Language Commission. In his death, India has lost a great 605 L.S.D.

son, an eminent scholar, statesman and social reformer.

Dr. R. U. Singh passed away on the 12th January, 1957, in Lucknow at the age of 52. He was a Member of the Constituent Assembly of India (Legislative) and the Provisional Parliament of India.

We mourn the loss of these friends, and I am sure the House will join me in conveying our condolences to their families. The House may kindly stand in silence for a minute to express its sorrow.

The Members then stood in silence for a minute.

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I lay on the Table the following 10 Bills passed by the Houses of Parliament during the last session and assented to by the President since a report was last made to the House on the 22nd December, 1956:

- The Central Excises and Salt (Second Amendment) Bill, 1956.
- The Union Duties of Excise (Distribution) Amendment Bill, 1956.
- The Appropriation (Railways)
 No. 6 Bill, 1956,
- The Appropriation (Railways)
 No. 7 Bill, 1956,
- The Appropriation (No. 5) Bill, 1956,
- The Faridabad Development Corporation Bill, 1956,
- The Slum Areas (Improvement and Clearance) Bill, 1956,

[Secretary]

- The Delhi Tenants (Temporary Protection), Bill, 1956,
- The Delhi (Control of Building Operations) Continuance Bill, 1956.
- The Delivery of Books (Public Libraries) Amendment Bill, 1956.

I also lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following 17 Bills passed by the Houses of Parliament during the last session and assented to by the President since a report was last made to the House on the 22nd December, 1956:

- The Manipur (Village Authorities in Hill Areas) Bill, 1956,
- The State Bank of Hyderabad Bill, 1956,
- The Displaced Persons (Compensation and Rehabilitation) Amendment Bill, 1956.
- The Road Transport Corporations (Amendment) Bill, 1956.
- The Representation of the People (Miscellaneous Provisions) Bill, 1956,
- The Standards of Weights and Measures Bill, 1956,
- The Administration of Evacuee Property (Amendment) Bill, 1956,
- The Territorial Army (Amendment) Bill, 1956,
- The Young Persons (Harmful Publications) Bill, 1956.
- The Employees' Provident Funds (Amendment) Bill, 1956,
- The Banking Companies (Amendment) Bill, 1956,
- The Motor Vehicles (Amendment) Bill, 1956,
- 13. The Electricity (Supply)
 Amendment Bill, 1956,
- 14. The Indian Medical Council Bill, 1956,
- The Territorial Councils Bill, 1956.

- The Suppression of Immoral Traffic in Women and Girls Bill, 1956, and
- The Women's and Children's Institutions (Licensing) Bill, 1956.

PRESIDENT'S ADDRESS

Secretary: Sir, I beg to lay on the Table a copy of the President's Address to both Houses of Parliament assembled together on the 18th March 1857

President's Address

राष्ट्रपति : संसद के सदस्यगण, प्राज मैं पूरे एक वर्ष के बाद भ्राप के सामने भिभाषण कर रहा है। यह वर्ष हमारे देश के लिये और विश्व के महत्वपूर्ण घटनाओं से पूर्ण रहा है। हम ऐसे समय एकत्र हये हैं जब कि देश भर में भाम चनाव चल रहे हैं भौर इनके परिणाम-स्वरूप नई संसद् की स्थापना होने जा रही है। इस संसद के सम्मुख कुछ कहने का मेरे लिये यह मन्तिम भवसर है। अपने निर्वाचन-क्षेत्रों के प्रतिनिधि के रूप में भाप में से कुछ नई संसद में भी श्रायोंने श्रीर संभवतः कुछ सदस्यगण नई संसद में नहीं भायों गे। भाप का कार्यक्षेत्र कहीं भी हो, मुझे इस में संदेह नहीं कि जो कुछ भी आप करेंगे वह इस देश के निर्माण संबंधी महान कार्य के हित में होगा । मैं भाप के कार्य में सफलता और माप की सम्पन्नता की कामना करता है।

पिछली बार जब मैंने घाप के सामने घिममाषण दिया था, तब से संसार ने, विश्लेष कर मध्यपूर्व ने, तनाव की स्थिति का सामना किया है और एक ऐसा संघर्ष भी देखा है जिस का भन्तिम रूप मिस्र पर घाकमण हुया। संयुक्तराष्ट्र के हस्तक्षेप भीर संसार के बनमत के फलस्वरूप घाकमणकारी सेनामों को मिस्र से हुटा लिया गया, किन्तु इस संघर्ष से मिस्र को भारी सिति ही नहीं उठानी पड़ी बस्किएंसे समय जब मन्तर्राष्ट्रीय स्थित में सुवार होता विकार दे रहा या बनाव में वृद्धि हुई। इस

परिस्कितियों के कारण बहुत सी समस्याओं पैदा हो गई हैं जिन्हें अब सूलकाना होगा। इन समस्याओं से हमारा भी गहरा संबंध है क्योंकि विरव-शांति और अन्तर्राष्ट्रीय सहयोग में हमारी दिलकस्यी है और हमें अपने हितों की भी रक्षा करनी है। इसिलये इन किटनाइयों को सुलक्षाने में हम ने योगदान देने की केण्टा की। इस प्रकार हमारे देश ने अपने ऊपर मारी दायित्व लिये हैं जिन में संयुक्तराष्ट्र आपत्कालिक सेना में सम्मिजत होना भी शामिल है। यह सेना संयुक्त राष्ट्र की साधारण सभा के निर्णय के अनुसार और आक्रमणकारी सेनाओं के वापसी-संबंधी प्रस्ताव के अन्तर्गत संगठित की गई थी।

मध्य यूरोप में हंगरी में घटने वाली घटनाओं से हमें बहुत घबराहट हुई और दूसरे मामलों की तरह इस मामले में भी हम ने विदेशी सेनाओं की वापती के लिये और राष्ट्रीय आंदोलनों के दमन के लिये उन के प्रयोग के विरुद्ध आवाज उठाई। इसके साथ ही विभिन्न अवसरों पर इस समस्या का हल ढूंदने में हम ने भरसक सहायता करने की चेष्टा की और हंगरी के लोगों की लाक्षणिक सहायता के रूप में उन के प्रति सहानुभूति प्रकट की।

विषय-शांति भीर सहयोग की संभावनाभी
पर मध्यपूर्व की स्थिति की परखाई पड़ी है।
उघर यातायात के लिये स्वेज नहर का
खुलना बाकी रहता है। इस क्षेत्र में सैनिक
संधियों की नीति ने राष्ट्रों को भापस में बाट
दिया है भीर एशिया में भिषकाधिक युद्ध
सामग्री जुटाई जाने सगी है। किर भी यह
देख कर कि इस क्षेत्र में संवर्ष का भीर अधिक
विस्तार नहीं हुआ हमें संतुष्ट होना चाहियं।

मृतपूर्व ब्रिटिश उपनिवेश, गोल्ड कोस्ट भीर इस के साथ धंग्रेजी शासन के भवीन टोगोलैंड का प्रदेश धव बाना नामक स्वतंत्र भीर सर्वाधिकार सम्पन्न राष्ट्र के रूप में धौर राष्ट्रमंडल के सदस्य के रूप में उदित हुआ है, इस बात से मारत सरकार भीर मारत की यनता को बहुत सुकी हुई है। हम संयुक्तराष्ट्र में सूबान, मोरक्को, द्यूनीसिया, जापान तथा चाना के प्रवेश का स्वागत करते हैं। मंगोलिया के वरावर बाहर रहने भीर चीन के भिष्णत प्रतिनिधियों को संयुक्तराष्ट्र में स्थान न दिये जाने के कारण हमें सोम होता है भीर इस स्थित का प्रतिकार करने में हम बरावर प्रयस्तशील हैं।

हम प्राशा करते हैं कि मलाया शोघ्न ही एक स्वतंत्र देश बन जायगा भौर ऐसा होने से उपनिवेशवाद का प्रभाव भौर कम हो जायगा भौर एशिया में राष्ट्रीय स्वाधीनता की सीमार्थे विस्तृत हो सकेंगी।

संयुक्तराष्ट्र को साधारण सभा के ११ वें सत्र में मध्यपूर्व, मल्जीरिया भीर साइमस-संबंधी महत्वपूर्ण विषयों पर होने वाले विवादों में भारतीय प्रतिनिधिमंडल ने प्रभावोत्पादक भीर उपयोगी योगदान दिया है भीर इन समस्याभों का शांतिपूर्ण हल बूंबने भीर कार्यप्रणाली तय करने में सहायता दी है। निःशस्त्रीकरण का कार्य भागे नहीं बढ़ा है किन्तु संयुक्तराष्ट्र ने एकमत से भपने प्रयत्न जारी रखने भीर भारत के सुझाव समेत सभी सुझावों पर विचार करने का निश्चय किया है। भारत सरकार को खुशो है कि वह इस प्रस्ताव को प्रस्तुत करने में सहायक हो सकी।

हमारा देश भन्तर्राष्ट्रीय भणुशक्ति एजेंसी के प्रारम्भिक भायोग का सदस्य था। इसिलये हमें इस बात का संतोष है कि इस एजेंसी की भव स्थापना हो गई है। हमारी यह कामना तथा भाशा है कि भणुशक्ति का उप-योग शांतिपूर्ण कायों में होगा भौर विश्वंसक कार्यों में इस का प्रयोग बन्द हो सकेगा।

प्रपने पड़ोसी राष्ट्र नेपाल की यात्रा का मुझे सुख और सीमाग्य प्राप्त हुआ। । उपराष्ट्र-पति ने महामहिम नेपाल नरेश महेन्द्र वीर विकम, शाह के राज्यामिषेक के सबसर पर हमारे देश का प्रतिनिधित्व किया था। शायिक तथा सामाजिक उसति के क्षेत्र में नेपाल

[राष्ट्रपति]

सरकार तथा वहां की जनता के प्रयत्नों के प्रति हमारी पूरी सहानुभूति है भौर हमें सुशी है कि हम उन की पंचवर्षीय योजना के कार्या-न्वित होने में टेकनिकलं तथा भ्रायिक सहायता देसके।

भारत में बुद्ध जयन्ती-संबंधी समारोहों के कारण हमें प्रपते देश में दलाई लामा तथा पंचन लामा और संसार के विभिन्न भागों के बौद्ध नेताओं के स्वागत का सुभवसर मिला। इस समारोह ने हमें और संसार को भगवान बुद्ध के शांति तथा करुणा के मंदेश का फिर से स्मरण कराया। भ्राज विश्व को इस संदेश की प्रत्यधिक भावश्यकता है।

भयने देश में भनेक सम्मानित भ्रागन्तुकों का स्वागत करने और उनका परम्परागत कार्तिक करने का भारत सरकार धीर इस देश के लोगों को सौभाग्य प्राप्त हम्रा। हमारे इन सम्मानित प्रतिथियों में महामहिम ईरान के शहनशाह तथा साम्राजी, महामहिम इथी-पिया के सम्बाट, सीरिया के राष्ट्रपति, शकी-म्रल-कुवतली, कम्बोडिया के राजकुमार परमुश्रेष्ठ नरोदम सिहन्क, बर्मा, श्रीलका, इंडोनेशिया, चीन, नेपाल और डेन्मार्क के प्रधान मंत्रीगण, जर्मनी के संघीय गणतंत्र के उप-चांसलर, सोवियत संघ के उपप्रधान मंत्री तथा प्रतिरक्षा मंत्री, सुडान के उपप्रधान मंत्री भौर धमरीका, फ्रांस तथा बिटेन के परराष्ट्र मंत्री शामिल हैं। १६५६ में संयक्तराष्ट की साधारण सभा के श्रध्यक्ष, डा० जोज माजा श्रीर संयक्त-राष्ट्र के महामंत्री भी हमारे सम्मानित ग्रसि-थियों में शामिल थे। बर्मा, चीन, चेकोस्लो-वाकिया, डेन्मार्क, जर्मनी, इंडोनेशिया, जापान, नौर्वे, पोलैंड, स्वीडन, सीरिया और युगेंडा से संसदीय, सांस्कृतिक, व्यापारिक तथा सदभावना-सम्बन्धी प्रतिनिधिमंडल भी हमारे देश में भ्राये।

भारतीय उपराष्ट्रपति ने सोवियत संघ, पोलैंड, चेकोस्लोवाकिया, हंगरी, रूमानिया, बल्गारिया, पूर्वी भ्रफीका, केन्द्रीय भ्रफीकी संघ, इंडोनेशिया तथा जापान की यात्रा की भौर सभी देशों में उनका हार्दिक स्वागत हुमा।

राष्ट्रपति भाइजनहावर के निमंत्रण पर हमारे प्रधान मंत्री ने संयुक्त राज्य भमेरिका की यात्रा की । इस यात्रा से तथा भमेरिका के राष्ट्रपति भौर हमारे प्रधान मंत्री में विचार-विनिमय के फलस्वरूप हमारे दोनों देंशों के बीच भिषक सद्भावना हुई तथा एक दूसरे के दृष्टिकीण के समझने में सहायता मिली । मेरी सरकार को विश्वास हैं कि इस के द्वारा पार-स्परिक सम्मान तथा सद्भावना के भाषार पर दोनों देशों में भिषकाधिक सहयोग का मार्ग प्रशस्त होता रहेगा ।

केनेडा के प्रधान मंत्री, श्री लुई सेंट लारां के निमंत्रण पर हमारे प्रधान मंत्री ने केनेडा की यात्रा की । यह यात्रा केनेडा घौर हमारे देश के बीच सुखद सम्बन्धों को घौर दृढ़ करने में सहायक सिद्ध हुई है । हमारे दोनों देशों में सदा निकट के घौर मैत्रीपूर्ण सम्बन्ध रहे हैं।

मेरी सरकार को खेद हैं कि दक्षिण अफ्रीका की पृथककरण की नीति की समस्या को सुलझाने और अफ्रीकियों तथा भारतीय वासियों के विरुद्ध भेदभाव की नीति को दूर करने के संबंध में कोई प्रगति नहीं की जा सकी। मेरी सरकार के सुझाव पर संयुक्तराष्ट्र संघ ने एक बार फिर इस समस्या पर विचार किया। बातचीत द्वारा इस समस्या का हल निकालने के लिये संयुक्तराष्ट्र ने सम्बद्ध सरकारों से फिर अपील की हैं। पहले की तरह भारत सरकार ने फिर स्वेच्छा से इस प्रस्ताव का समर्थन किया है।

मेरी सरकार को हार्दिक खेद है कि मोधा अभी भी पुर्तगाली सरकार की औपनिवेशिक बौकी के रूप में बना है और वहां अत्येक अकार की स्वाधीनता का दमन किया जा रहां है भीर भाषिक उन्नति धवरुद्ध है। मेरी सरकार की यह दृढ़ नीति है कि गोम्ना को भीपनिवेशिक प्रभुत्व से मुक्त होना चाहिये भीर मारत की स्वाभीनता में साम्नेदार होना चाहिये।

मेरी सरकार को खेद है कि पाकिस्तान से इसके सम्बन्धों में बराबर कठिनाइयां पैदा हो रही हैं भौर पाकिस्तान में भारत-विरोधी भीर जहाद के भांदोलनों में कुछ भी कमी नहीं द्याई। भारत सरकार और देश के लोगों का दुष्टिकोण यह है कि हम घणा का उत्तर घणा से नहीं देंगे, किन्तु अपने न्यायोचित हितों तथा देश की रक्षा करते हुये दोनों देशों में मैत्रीपूर्ण सम्बन्धों को प्रोत्साहन देने में प्रयत्नशील रहेंगे। पूर्वी पाकिस्तान से भारत में लोगों की निकासी गत वर्ष बराबर होती रही और इस समस्या ने विकट रूप धारण कर लिया। कुल मिला कर पूर्वी पाकिस्तान से ४० लाख से ऊपर लोग भारत में आ चुके हैं और इन लोगों के ब्रा जाने से हमारे देश पर. विशेष कर पश्चिम बंगाल की सरकार पर, भारी बोझ पदा है।

पाकिस्तान सरकार के भ्रावेदन पर संयुक्तराष्ट्र की सुरक्षा परिषद में काश्मीर के मामले पर विचार किया गया । भारत सरकार की स्थिति स्पष्ट ग्रीर निविवाद शब्दों में व्यक्त की गई है, अर्थात् अक्तूबर, १६४७ से जम्म और काश्मीर राज्य भारतीय संघ के इसरे राज्यों की तरह देश का एक वैषानिक भाग रहा है और धव भी है। काश्मीर में जो स्थिति पैदा हुई है उसका कारण, अन्तर्राष्ट्रीय कानून और संयुक्तराष्ट्र द्वारा पास किये गये प्रस्तावों में निहित सम-शौतों की भवहेनना करके, पाकिस्तान द्वारा धाकमण और भारतीय संघ के भूभाग पर **घवैष रूप से प्रधिकार कर लेना हैं। सुरक्षा** परिषद् में गत मास भपने तत्कालीन समापति को भारत भीर पाकिस्तान की सरकारों से बातचीत करने के लिये इन देशों में भेजने का तिष्चय किया । धपनी साधारण नीति के भनुसार भारत सरकार ने स्वीडन निवासी श्री यारिंग का, जिन के शीध ही यहां भाने की भाशा है, स्वागत तथा उनका भ्रातिथ्य-सत्कार करने की सहमति दी है।

.भन्तर्राष्ट्रीय स्थिति, जिस में पहले सुधार के लक्षण दुष्टिगोचर होते थे, ग्रब कम धाशाजनक दिखाई देती है। फिर भी हमारे देश के सभी देशों के साथ मैत्रीपूर्ण सम्बन्ध बराबर बने हैं, यद्यपि विश्व की स्थिति में बिगाड का पूर्व के देशों के शांतिपूर्ण सम्बन्धों, परस्पर सहयोग तथा भाषिक विकास पर दुषित प्रभाव पड़ा है। शक्ति के संत्लन पर स्राधारित सैनिक गुटों की नीति के कारण विशेष रूप से एशिया में तनाव बढ़ा है। शस्त्रास्त्रों में वृद्धि हुई है भौर शीत-शुद्ध के क्षेत्र का विस्तार हुआ है। मेरी सरकार की बराबर यह दृढ़ घारणा है कि शांतिपूर्ण बात-चीत भीर पारस्परिक समझौतों द्वारा ही विश्व की समस्याओं को ठीक और प्राशाजनक ढंग से सलझाया जा सकता है।

गत वर्ष राज्यों के पुनर्गठन का कार्य समाप्त कर लिया गया और यह कार्य, जिस के कारण देश के कुछ भागों में दुर्भाग्यवश मावातिरेक के प्रदर्शन हुए, भव सम्पन्न हो चका है। गत वर्ष ही पहली पंचवर्षीय योजना की अवधि सफलतापुर्वक समाप्त हुई भौर दूसरी पंचवर्षीय योजना को चाल किया गया। .. इस योजना में खाद्यों के उत्पादन पर पहले की तरह जोर दिया गया है किन्तु इसके साथ ही देश के भौद्योगिक विकास, विशेषकर बडे उद्योगों की स्थापना पर मनिक बल दिया गया है । सामदायिक योजना तथा राष्ट्रीय विस्तार सेवा का देहाती इलाकों में भारचर्यजनक तेजी से विस्तार हुमा है। इन सेवाओं के भन्तगंत भव दो लाख बीस हजार गांव और १२ करोड़ ६० लाख जनसंस्या माती है। सामुदायिक विकास कार्यक्रम में छोटे और घरेल उद्योगों की उन्नति पर विशेष जोर दिया गया है।

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[राष्ट्रपति]

स्निज पर्यंबंक्षण के परिणामस्वरूप तेल की भाशाजनक सोज हुई है और राजस्थान तथा बिहार में यूरेनियम का पता लगा है। भोरियम और यूरेनियम की मारी मात्रा में उपलब्धि के कारण इन धातुओं के हमारे ज्ञात साधन दुगने से भी भीषिक हो गए हैं। हमारे भ्रणुशक्ति विभाग ने भी प्रगति की है और भारत का पहला भ्रणु रिएक्टर गत वर्ष चालू हो गया। सोवियत संघ से बाहर एशिया में स्थापित होने काला यह पहला भ्रणु रिएक्टर है।

दूसरी पंचवर्षीय योजना का प्रथम वर्ष समाप्त होन वाला है। विगत वर्ष में कुछ कठिनाइयां हमारे सामने आई है। कुछ चीजों के भाव ऊचे चढ़े हैं भीर विदेशी विनिमय के हमारे साधन संकृषित हो गए है। यह गति-विधि देश के सार्वजनिक तथा निजी क्षेत्रों में बढ़ते हुए उत्पादन की परिचायक है। देश में धन लगाने पर जोर भीर भधिक उप-भोवता पदायों की ग्रधिक मांग त्वरित विकास की प्रक्रिया का भावश्यक अंग है भीर एक हद तक इस प्रकार का दबाव इस बात का बोतक है कि विकास के हित में देश के साधनों का भरपूर उपयोग कियाजारहा है। किन्त हमें सावधान रहना चाहिये कि यह दबाव बहुत मधिक न होने पावे । भावों के खढाव को रोकने के लिये और विदेशी विनिमय के साधनों के ह्यास की रोकयाम के लिय सर-कार्यवाही करने के लिये कार भावश्यक दुइप्रतिक्ष है।

इस दिशा में सरकार के सामने प्रमुख समस्या विदेशी विनिमय के सावनों की सुरक्षा तथा वृद्धि की हैं। जिस देश में मशीनों तैयार करने की काफी अमता न हो, उसे घौद्योगी-करण के लिये घावस्यक रूप से विवेशी विनिमय घषिक मात्रा में ज्यय करना पड़ता है। विदेशी विनिमय पूंजी में सहसा घषिक वृद्धि संभव नहीं, इसलिये देश के साधनों के विकास के हित में धारम्भ में विदेशीसहा- यता भावश्यक होती है। फिर मी भविका-धिक विदेशी विनिमय उपाजित करना भौर धायात में मितव्ययता से काम लेना प्रत्येक देश के लिये मनिवार्य है। ममरीकी सरकार से हाल में ही जो समझौता हम ने किया है और जिस के अनुसार हमें विपूल मात्रा में गेहं, चावल और रूई उधार मिल सकेगा, उस से हमें चढ़ते हुए भावों को रोकने भीर अपनी योजना को आगे बढाने में सहायता मिलेगी। हमें आशा है कि विश्व बैंक सरीखी ग्रन्तर्राष्ट्रीय एजेंसियों तथा मित्र देशों से भी हमें काफी वित्तीय सहायता मिलेगी। फिर भी यह निविवाद है कि विकास के कामों के लिये ग्रावश्यक साधनों को हमें भ्रपने बल पर ही जटाना होगा भीर इस के लिये उत्पादन में प्रधिक से प्रधिक वृद्धि करने के उद्देश्यों से हमें जनता को संगठित करना होगा।

दूसरी योजना में घौद्योगीकरण घौर ग्राधिक व्यवस्था के विविधीकरण को प्राय-मिकता दी गई है। इसके लिये खाद्य, कपडा भौर उद्योगों के विकास के लिये भावश्यक कच्चे माल-सम्बन्धी ग्राधारभूत पदार्थों के उत्पादन को बढ़ाना घावश्यक है। इस योजना में प्रधिक धन लगाने पर भी ओर दिया गया है और रोजगार के साधनों का विस्तार इस के प्रमुख उद्देश्यों में एक है। रोजगार के बढ़ाने भीर धन लगाने से जो भाय होगी वह भिषक-तर खराक और कपड़े पर खर्च होगी। इस-लिये इन दोंनों चीओं के उत्पादन में बुद्धि द्वारा ही योजना को मुद्राबाहुल्य का संकट उपस्थित किए बिना, भागे बढाया जा सकता है। कृषि उत्पादन में बृद्धि विकास के क्षेत्र में हमारे प्रयासों का प्रमुख भाषार है। इस काम के लिये जनता के प्रत्येक वर्ग के लोगों का पूर्ण सहयोग भ्रपेक्षित है।

१६५७--५८ विशीय वर्ष के लिये भारत सरकार के बाय व्यय के बनुमानित बांकड़े बाप के सम्मुख रखे जायेंगे जिस के कि बाप

इस पर अपना मत दे कर बालोच्य वर्ष के एक माग के लिए खर्च करने की धनमति देसकें। इसके मतिरिक्त केरल राज्य के संबंध में भी इसी प्रकार के शंक भाग का भनमोदन प्राप्त करने के हेत् भाप के सामने रखे जायेंगे।

संसद् का यह सत्र स्वल्प होगा और इसमें कोई बढ़ा भयवा विवादास्पद विधान हाथ में नहीं लिया जाएगा । कुछ भ्रध्यादेश जो विगत सत्र के बाद जारी किए गए थे संसद के समक्ष रखे जायेंगे ।

पांच वर्ष हुए इस महान देश के मत-दाताओं की प्रतिनिधि स्वरूप यह संसद चुनी गई थी और इसने देश के कल्याण तथा प्रगति के लिये और विश्व में सहयोग तथा शांति स्थापन के लिय यत्न किया है। इस यत्न का सुखद फल हम्रा है जिसे हम देश में चारों मौर देखते हैं। जो सफलतायें प्रापने इस धवधि में प्राप्त की हैं उन पर, संसद के सदस्यगण, में आप को बधाई देना चाहता है। परन्तु हम में से कोई भी निश्चिन्त हो कर बैठ नहीं सकता क्योंकि नवीन भीर सम्पन्न भारत के निर्माण की कहानी सदा घटित होती रहेगी जिस से इस देश की जनता को सख प्राप्त होगा भीर विश्व शांति तथा सहयोग के पक्ष को बल मिलेशा।

में भाशा करता हं कि भगवान बद्ध का सन्देश, जिन की जयन्ती हम ने हाल में ही मनाई थी, तथा हमारे राष्ट्रपिता की आत्मा हमें सत्प्रेरणा देती रहेगी।

The President: Members of Parliament, I am addressing you today after a full year, a year which has witnessed significant happenings in the world and considerable developments in our own country. We are meeting at a time when general elections are being held all over the country, and a new Parliament is coming into being as a result of these elections. This is the last occasion when I am addressing this Parliament. Some of you will come back to represent your constituencies in the new Parliament and

some of you may not return. But I have no doubt that wherever your field of work may lie, it will be dedicated to the great task of building up this country of ours. I wish you success and good fortune in your field of activity.

Since I addressed you last, the world has seen a period of high tensions. particularly in the Middle East, and of conflict ending in the invasion of Egypt. The intervention of the United Nations and the impact of world opinion resulted in the withdrawal of the invading armies from Egypt; but the conflict has not only done great damage to Egypt but has added to the tensions which were showing signs of relaxation, and has left in its wake many problems to be resolved. Our country, which is deeply involved both on account of her concern for world peace and cooperation and her own interest, has sought to assist in resolving these difficulties. India has accepted greater burdens including participation in the United Nations Emergency Force constituted by the decision of the General Assembly of the United Nations which called for the withdrawal of the invading forces.

In Central Europe, the events in Hungary have disturbed us greatly and here, as elsewhere, we have stood for the withdrawal of foreign forces and against their use against peoples and national movements. At the same time, we have used our best efforts to assist in finding solutions to the problem at its various stages and extended our sympathy and our token of assistance to the people of Hungary.

The position in the Middle East casts its shadow over the prospects of cooperation and peace and the Suez Canal awaits opening for traffic. The policy of military pacts has divided the nations in this region and brought the apparatus of war more and more into Asia. We must, however, note with relief that the conflict in this region did not grow to greater dimen-

Our Government and people rejoice in the fact that the former British colony of the Gold Coast, along with

[The President]

the former Trust Territory of Togoland under British administration, has now been constituted into the independent and sovereign State of Ghana and a full member of the Commonwealth of Nations.

We welcome the admission of Sudan, Morocco, Tunisia, Japan and Ghana to the United Nations. The continued exclusion of Mongolia and the denial to the rightful representatives of China of their place in the United Nations, cause us deep concern and we continue to devote our endeavours to remedy this situation.

We hope that Malaya will soon become a free and independent State and this will further limit the sphere of colonialism and extend the area of national freedom in Asia.

In the United Nations, the Indian Delegation, in the Eleventh Session of the General Assembly, has made effective and useful contributions in the prolonged debates on crucial issues in regard to the Middle East, Algeria and Cyprus, and contributed to peaceful solutions and procedures in respect of them. Disarmament has made no progress, but the United Nations unanimously resolved to continue its efforts to consider all proposals before it, including the proposals made by India. The Government of India are happy to have been able to assist in promoting this resolution.

Our country, which was a member of the Preparatory Commission of the International Atomic Energy Agency, can derive satisfaction that the Agency has now been established. May it fulfil the hopes that atomic energy will be harnessed for peaceful uses and also diverted from destructive purposes.

I had the happy privilege of visiting our near neighbour, Nepal; and the Vice President represented our country at the Coronation of His Majesty King Mahendra Bir Bikram Shah. The endeavours of the Nepal Government and people for economic and social development have our full sympathy, and we are happy that we

have been able to extend technical and economic assistance to them in the implementation of their Five Year Plan.

The Buddha Jayanti celebrations in India gave us the opportunity of welcoming in this country the Dalai Lama and the Panchen Lama, as well as leaders of Buddhism from different parts of the world. These celebrations reminded us and the world afresh of the great message of peace and compassion of the Buddha, which is so much needed in the world today.

We have been privileged to receive in our country many distinguished visitors to whom my Government and the people of India have extended their traditional hospitality. Among these eminent guests of ours have been Their Imperial Majesties Shahenshah and the Empress of Iran, His Imperial Majesty the Emperor of Ethiopia, President Shukri El-Kuwatly of Syria, His Royal Highness Prince Norodom Sihanouk of Cambodia, Prime Ministers of Burma, Ceylon, Indonesia, China, Nepal and Denmark, the Vice Chancellor of the Federal Republic of Germany, the Deputy Prime Minister and Defence Minister of the Soviet Union, the Deputy Prime Minister of Sudan and the Foreign Ministers of the United States, France and the United Kingdom. The President of the United Nations General Assembly for 1956, Dr. Jose Maza, and the Secretary General of the United Nations were also among our distinguished visitors. Parliamentary. cultural, trade and other goodwill delegations from Burma, Czechoslovakia, Denmark, Germany, Indonesia, Japan, Norway, Poland, Sweden, Syria and Uganda have also visited our country.

The Vice President paid visits to the Soviet Union, Poland, Czechoslovakia, Hungary, Rumania, Bulgaria, East Africa, the Central African Federation, Indonesia and Japan and received a very warm welcome everywhere.

My Prime Minister visited the United States at the invitation of President Eisenhower. The visit and the talks between the President of the United States and my Prime Minister have assisted in the promotion of understanding between our two countries and greater appreciation of each other's point of view. My Government feel confident that it will lead to increasing co-operation in all fields on the basis of mutual respect and understanding.

My Prime Minister also visited Canada at the invitation of Mr. Louis St. Laurent, the Prime Minister of Canada. His visit has helped to further enrich the relations between Canada and our country, which have always been very friendly and close.

My Government regret that no progress has been made in regard to the solution of the problem of "apartheid" and discrimination against Africans and people of Indian origin in South Africa. This problem once again received the consideration of the United Nations at the instance of my Government. A further appeal to the Governments concerned to find a solution by negotiations has been made by the United Nations. The Government of India, as in the past, has readily subscribed to this resolution.

My Government deeply regret that Goa still continues to be an unhappy colonial outpost of the Portuguese Government, where every kind of liberty is suppressed and economic stagnation prevails. It is the firm policy of my Government that Goa should become free from colonial domination and should share in the freedom of the rest of India.

My Government regret that its relations with Pakistan continue to present difficulties and there has been no abatement in Pakistan of the campaigns of hatred and 'jehad'. The policy of the Government of India and the general approach of our people have been that we shall not respond to these with hatred, but shall continue our endeavours to promote friendly relations while defending our land and our legitimate interests. The exodus of people from East Pakistan to India continued throughout this past year

and assumed alarming proportions. Altogether, over four million people have come from East Pakistan to India, and these persons have cast a heavy burden on our country and, more especially, on the State of West Bengal.

The problem of Kashmir was considered by the Security Council of the United Nations once again, at the request of the Government of Pakistan. The Government of India's position has been stated in clear and unambiguous terms, that the Jammu and Kashmir State is and has been a constituent State of the Indian Union since October 1947, like other States which acceded to the Union. The present situation in Kashmir has arisen from aggression and on illegal occupation of Union territory by Pakistan in violation of international law and agreements and engagements reached in pursuance of United Nations resolutions. The Security Council has resolved last month to send its then President to Pakistan and India toconfer with the two Governments. The Government of India, in accordance with its general policy, has agreed to receive and extend hospitality to Mr. Jarring of Sweden who is expected to arrive here soon.

The world situation as a whole, which was beginning to show somesigns of improvement, gives us cause for less optimism at present. Our own country, however, continues to havefriendly relations with all countries, but the deterioration in the world situation has adverse results on the development of peaceful relations and co-operation and economic development in our part of the world also. More particularly, the policy of military pacts based upon the balance of power, mutual suspicion and fear, hasincreased tensions in Asia and has led to the increase of armaments and extended the area of cold war. It continues to be the firm belief of my Government that only by a peaceful approach and agreed settlements can be found the right and hopeful way for solutions of the world's problems.

During the past year, the reorganisation of the States was completed, and this great task which had unfortunately roused much passion in some parts of the country, was accomplished. During the past year also, the first Five Year Plan was successfully completed and the second Five Year Plan begun. This Plan, while continuing to lay stress on greater food production, emphasises the need for industrial development, more especially in regard to heavy industry. The Community Projects and the National Extension Service have been extended with phenomenal rapidity over our rural areas and now cover two hundred and twenty thousand villages and a rural population of one hundred twentynine millions. In the community development scheme, special stress is being laid on the development of small scale and cottage industries.

President's Address

Mineral surveys have yielded promising discoveries of oil, and many new deposits of uranium ore have been located in Rajasthan and Bihan. The finds of thorium and uranium minerals in large quantities have more than doubled our known reserves of these minerals. The work of our Atomic Energy Department has made great progress, and India's first atomic reactor began operations last year. This is the first reactor to go into operation in Asia, outside the Soviet Union.

We are about to complete the first year of the Second Five Year Plan. Certain stresses and strains have emerged in the course of this year. Prices of certain commodities have risen and there has been a substantial draught on the foreign exchange resources of the country. These factors reflect the growing tempo of development in the country, in the public as well as in the private sectors. growth of internal demand for consumption and for investment is a concomitant of rapid development and up to a point, the emergence of such pressures is a sign that the resources of the country are being stretched in the interests of development. It is

however, essential to ensure that these pressures do not go too far. Government are determined to take appropriete measures to restrain the rise in prices and to reduce the drain on foreign exchange resources.

The major problem before the country in this context is that of conserving and increasing its foreign exchange resources. For a country which starts with insufficient facilities for producing machinery and equipment, a plan of industrialisation necessarily involves heavy foreign exchange expenditure. Since it is difficult in the short run to enlarge foreign exchange earnings substantially, developing economies require an inflow of external resources in the initial stages. It is, however, incumbent on the country concerned the maximum earn exchange it can and to exercise the utmost economy in the matter imports. The recent agreement with the United States Government, under which large quantities of wheat, rice and cotton will be available to us on credit terms, will help in checking the rise in prices and will contribute to the furtherance of the Plan. Considerable external finance will, we expect, be forthcoming from international agencies like the World Bank and from friendly countries. Nevertheless, the bulk of the resources required for development must come from within the country and the community has to be organised for a big production effort to make this possible.

The Second Plan gives high priority to industrialisation and to the diversification of the economic structure. This, in turn, requires a substantial increase in the production of basic necessities like food and cloth and of raw materials required for the developing industries. The Plan calls for more investment, and one of its principal aims is to enlarge employment opportunities. New created by investment and employment are mostly spent on food and cloth and it is only if their supplies can be increased rapidly that the Plan can go forward without creating an inflationary situation. An increase in agricultural production thus constitutes the pivot of developmental effort and for this we need the fullest co-operation of every section of the community.

A statement of the estimated receipts and expenditure of the Government of India for the financial year 1957-58 will be laid before you for the purpose of passing votes on account authorising expenditure for a part of that year. In addition, a similar statement in respect of the Kerala State will also be laid before you for passing a vote on account for a part of the year for that State.

This session of Parliament will be a brief one and no major or controversial legislation will be taken up during this session. Some Ordinances which have been promulgated since the last session will be placed before Parliament.

Five years ago this Parliament came into existence representing the vast electorate of this great country, and it has laboured for the well-being and advancement of India and for peace and co-operation in the world. These labours have produced substantial results which we see all round us in the country, and I wish to offer you, Members of Parliament, my congratulations on the great tasks that have been accomplished. But there is no resting place for any of us and the great story of the building up of a new and prosperous India will continue to unfold itself, bringing happiness to all our people and serving the cause of world peace and co-operation.

I earnestly trust that the message of the Buddha, whose anniversary we recently celebrated, will ever guide us, and the spirit of the Father of the Nation will continue to inspire us.

MOTION FOR ADJOURNMENT FOOD SITUATION IN EASTERN U.P.

Mr. Speaker: I have received notice of an Adjournment Motion tabled by Shri S. L. Saksena. It says:

"That the House do adjourn to consider the failure of the Government to take adequate measures to meet to near-famine conditions prevailing in the various districts of Eastern U.P., particularly in Gorakhpur. Deoria and Basti districts, where the early paddy, late paddy and the Rabi crops have all failed owing to draught, floods, heavy and untimely rains and hailstorms repeatedly during last three years, leading to utter destruction of the peasantry and resulting at the present day in mass starvation of the people".

How is this an urgent matter? It has been there for nearly three years.

Shri S. L. Saksena (Gorakhpur Distt.—North): It is now that the backbone of the peasantry has been broken, and the position is very bad in these days. In fact, during our election campaign, I found that people were starving for three, four five days continuously, and nothing was done to relieve their suffering. I therefore think that something should be done. Unless adequate measures are taken to give employment and food to the people, there will be starvation in the very near future.

Mr. Speaker: Is the State Government not there? What has the hon.
Minister to say?

The Minister of Food and Agriculture (Shri A. P. Jain): As you have rightly observed, the distribution of foodgrains is the responsibility of the Government. So far as the Government of India are concerned. we are placing at the disposal of the State the quantities of foodgrains that it requires. I am not in possesssion of very accurate facts at the moment, but generally the facts are that the State Government has been taking large quantities; it has opened a large number of shops; foodgrains are being sold at subsidised rates. well within the buying capacity of the people. I am not aware of any mass starvation or anything of that kind. In fact, conditions, if anything, have improved lately account of the approach of the Rabi [Shri A. P. Jain]

season when the crop will be coming. And prices have, of late, eased. Neither is there any urgency about the matter, nor are the details mentioned by the hon. Member correct.

Mr. Speaker: In view of the statement made by the hon. Minister that prompt and adequate steps have been taken and the State Government-which is solely responsible for this subject-has been supplied with sufficient quantity of foodgrains for purposes of distribution, and, as alleged in the notice, this is a matter which has been going on for nearly three years, and effective steps seem to have been taken by the State Government-if there is still any deficiency, I am sure both the Centre and the State will collaborate and try to relieve the misery apprehended the hon. Member---I do not feel called upon to give my consent to Motion for Adjournment.

PAPERS LAID ON THE TABLE

Notification under the Requisitioning and Acquisition of Immovable Property Act

The Minister of Works, Housing and Supply (Sardar Swaran Singh): I lay on the Table, under sub-section (2) of section 17 of the Requisitioning and Acquisition of Immovable Property Act, 1952, a copy of the Notification No. EV, I1(8)/56, dated the 12th December, 1956. [Placed in Library. See No. S-2/57.]

ORDINANCES PROMULGATED BY THE PRESIDENT

The Minister of Information and Broadcasting (Dr. Keskar): On behalf of Shri Satya Narayan Sinha, I beg to lay on the Table, under the provisions of Article 123(2)(a) of the Constitution, a copy of each of the following Ordinances promulgated by the President after the termination of the Fourteenth Session, 1956, of Lok Sabha:

The Foreigners Laws (Amendment) Ordinance, 1957 (No. 1

of 1957). [Placed in Library. See No. S-17/57.].

2. The Prevention of Corruption (Amendment) Ordinance, 1957. (No. 2 of 1957). [Placed in Library. See No. S-18/57.]

AMENDMENTS TO CINEMATOGRAPH (CENSORSHIP) RULES

Dr. Keskar: I lay on the Table, under sub-section (3) of section 8 of the Cinamatograph Act, 1952, a copy of S.R.O. No. 2785, dated the 24th November, 1956, making certain further amendments to the Cinematograph (Censorship) Rules, 1951. [Placed in Library. See No. S-3/57.]

ANNUAL REPORT OF THE I.C.A.R.

The Minister of Agriculture (Dr. P. S. Deshmukh): Sir, I beg to lay on the Table a copy of the Annual Report of the Indian Council of Agricultural Research for the year 1953-54. [Placed in Library. See No. S-4/57.]

Notification under Taxation on Income (Investigation Commission) Act

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): Sir, I beg to lay on the Table, under subsection (3) of section 4 of the Taxation on Income (Investigation Commission) Act, 1947, a copy of the Notification No. 97, dated the 22nd December, 1956. [Placed in Library. See No. S-5/57.].

AMENDMENTS TO ESTATE DUTY RULES.

Shri M. C. Shah: Sir, I beg to lay on the Table, under sub-section (3) of section 85 of the Estate Duty Act, 1953, a copy of each of the following: Notifications, together with the Explanatory Notes, making certain further amendments to the Estate Duty Rules, 1953:

Notification No. 46/4/20/56- ED., dated the 17th Decem- ber, 1956.

(2) Notification No. 2/18/18/53-ED., dated the 30th January, 1957. [Placed in Library. See No. 8-6/57.]

CENTRAL SALES TAX (REGISTRATION AND TURNOVER) RULES

Shri M. C. Shah: Sir, I beg to lay on the Table, under sub-section (2) of Section 13 of the Central Sales Tax Act, 1956, a copy of the Central Sales Tax (Registration and Turnover) Rules, 1957, published in the Notification No. S.R.O. 644, dated the 28th February, 1957. [Placed in Library. See No. S-7/57.]

SECURITIES CONTRACTS (REGULATION) RULES

Shri M. C. Shah: Sir, I beg to lay on the Table, under sub-section (3) of Section 30 of the Securities Contracts (Regulation) Act, 1956, a copy of the Securities Contracts (Regulation) Rules, 1957, published in the Notification No. S.R.O. 576, dated the 21st February, 1957. [Placed in Library. See No. S-8/57.]

AMENDMENTS TO CENTRAL EXCISE RULES

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): Sir, I beg to lay on the Table, under section 38 of the Central Excises and Salt Act, 1944, a copy of each of the following Notifications, making certain further amendments to the Central Excise Rules, 1944:

- Notification No. 1-CER/57, dated the 12th January, 1957.
- (2) Notification No. 2/57, dated the 12th January, 1957.
- (3) S.R.O. Nos. 241, 243 and 244 dated the 19th January, 1957.
- (4) S.R.O. No. 450, dated the 9th February, 1957.
- (5) S.R.O. No. 546, dated the 23rd February, 1957. [Placed in Library. See No. S-9/57.]

NOTIFICATIONS ISSUED UNDER SEA CUSTOMS ACT

Shri A. C. Guha: Sir, I beg to lay on the Table, under sub-section (4) of section 43B of the Sea Customs Act, 1878 as inserted by the Sea Customs (Amendment) Act, 1953, a copy of each of the following Customs Notifications:

- Notification No. 168, dated the 22nd December, 1956.
- (2) Notification No. 169, dated the 22nd December, 1956 publishing the Customs Duties Drawback (Hydraulic Brake Fluid) Rules, 1956. [Placed in Library. See No. S-10/57.]

KERALA STATE ACTS

The Minister in the Ministry of Home Affairs (Shri Datar): Sir, I beg to lay on the Table, under subsection (3) of section 3 of the Kerala State Legislature (Delegation of Powers) Act, 1956, a copy of each of the following Acts:—

- The Kerala Civil Courts Act, 1957 (President's Act No. 1 of 1957). [Placed in Library. See No. S-11[57.]
- (2) The Legislative Assembly (Removal of Disqualifications) Amendment Act, 1957 (President's Act No. 2 of 1957). [Placed in Library. See No. S-12/57.]

AMENDMENTS TO TRAVANCORE-COCHIN PUBLIC SERVICE COMMISSION (CONSULTATION) REGULATIONS

Shri Datar: Sir, I beg to lay on the Table, under the Provisions of Article 320(5) of the Constitution, a copy of the former Travancore-Cochin State Notification No. 6(C)5-35374/55/PD., dated the 3rd August, 1956, making certain further amendments to the Travancore-Cochin Public Service Commission (Consultation) Regulations, 1952 together with a copy of the Regulations. [Placed in Library. See No. S-13/57.]

ORDERS UNDER ESSENTIAL COMMODITIES ACT

The Deputy Minister of Food (Shri M. V. Krishnappa): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of S.R.O. No.

[Shri M. V. Krishnappa]

3064, dated the 13th December, 1958, making certain amendment to the Bombay Wheat (Movement Control) Order, 1956. [Placed in Library. See No. S-14/57.]

NOTIFICATIONS UNDER MOTOR VEHICLES

The Deputy Minister of Railways and Transport (Shri Shahnawaz Khan): Sir, I beg to lay on the Table, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939, acopy of each of the following Notifications making certain amendments to the Delhi Motor Vehicles Rules, 1940:

- Notification No. F. 12(156)50-MT&CE, dated the 27th October, 1956.
- (2) Notification No. F. 12 (155) 56-MT&CE, dated the 22nd January, 1957.
- (3) Notification No. F. 12(18)/ 53-MT&CE, dated the 22nd January, 1957. [Placed in Library. See No. S-15/57.]

NOTIFICATIONS OF THE FORMER TRA-VANCORE-COCHIN GOVERNMENT UNDER TRAVANCORE-COCHIN MOTOR VEHICLES RULES

Shri Shahnawaz Khan: Sir, I beg to relay on the Table, under subsection (3) of section 133 the Motor Vehicles Act, 1939, a copy of each of the following Notifications issued by the Government of the former State of Travancere-Cochin making certain further amendments to the Travancere-Cochin Motor Vehicles Rules, 1952:

- Notification No. T4-11846/ 15/PWC, dated the 28th April, 1956.
- (2) Notification No. T4-5148/ 54/PWC, dated the 18th July, 1956. [Placed in Library. See No. S-16/57.]

PUBLIC ACCOUNTS COMMITTEE

TWENTIETH REPORT

Shri V. B. Gandhi (Bombay City—North): Sir, I beg to present the Twenienth Report of the Public Accounts Committee (1955-56) on the Delhi Road Transport Authority (Bus Section) Vol. II—Evidence.

RESIGNATIONS OF MEMBERS

Mr. Speaker: I have to inform the House that the following two Members have resigned their seats in Lok Sabha:

- Shri Tek Chand with effect from the 14th January, 1957.
- (2) Shri A. Nesamony with effect from the 15th February, 1957.

PAPER LAID ON THE TABLE

EXPLANATORY STATEMENT RE. FOREIGNERS LAWS (AMENDMENT) ORDIN-ANCE

The Minister of Information and Broadcasting (Dr. Keskar): Sir, on behalf of Shri Satya Narayan Sinha I beg to lay on the Table a copy of the explanatory statement giving reasons for immediate legislation by the Foreigners Laws (Amendment) Ordinance, 1957 as required under Rule 89(2) of the Rules of Procedure and Conduct of Business in Lok Sabha. [See Appendix I, annexure No. 1.]

Mr. Speaker: The work for the day is over. The House will now stand adjourn till 11 a.m. tomorrow.

12-30 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, the 19th March, 1957.

COLUMNS

[Monday 18th March, 1957]

COLUMNS

OBITUARY REFERENCES

The Speaker made references to the pessing away of Shri Syammandan Sahaya and Dr. Jatav-vir, sitting members of Lok Sabha, Shri B. G. Kher, a member of the Constituent Assembly of India and Dr. R. U. Singh, a member of the Constituent Assembly of India (Legislative) and the Provisional Parliament of India. Thereafter the Members stood in silence for a minute as a mark of respect.

PRESIDENT'S ASSENT TO

- (f) Secretary laid on the Table the following Bills passed by the Houses of Parliament during the last Session and assented to by the President since a report was last made to Lok Sabha on the 22nd December, 1956:—
 - (1) The Central Excises and Salt (Second Amendment) Bill, 1956.
 - (2) The Union Duties of Excise (Distribution) Amendment Bill, 1956.
 - (3) The Appropriation (Railways) No. 6 Bill, 1956.
 - (4) The Appropriation (Railways) No. 7 Bill, 1956.
 - (5) The Appropriation (No. 5) Bill, 1956.
 - (6) The Faridabad Development Corporation Bill, 1956.
 - (7) The Slum Areas (Improvement and Clearance) Bill, 1956.
 - (8) The Delhi Tenants (Temporary Protection) Bill, 1956.
 - (9) The Delhi (Control of Building Operations) Continuance Bill, 1956.
- (10) The Delivery of Books (Public Libraries) Amendment Bill, 1956.
- (ii) Secretary also laid on the Table copies, duly suthentioned by the Secretary of

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Rajya Sabha, of the following Bills passed by the Houses of Parliament during the last Session and assented to by the President since a report was last made to Lok Sabha on the 22nd December, 1956:—

- (1) The Manipur (Village Authorities in Hill Areas) Bill, 1956.
- (2) The State Bank of Hyderabad Bill, 1956.
- (5) The Displaced Perons (Compensation and Rehabilitation), Amendment Bill, 1956.
- (4) The Road Transport Corporations (Amendment) Bill, 1956.
- (5) The Representation of the People (Miscellaneous Provisions) Bill, 1956.
- (6) The Standards of Weights and Measures Bill, 1956.
- (7) The Administration of Evacuee Property (Amendment) Bill, 1956.
- (8) The Territorial Army (Amendment) Bill, 1956.
- (9) The Young Persons (Harraful Publications) Bill,
- (10) The Employees' Provident Funds (Amendment) Bill, 1956.
- (11) The Banking Companies (Amendment) Bill, 1956.
- (12) The Motor Vehicles (Amendment) B^{2||}, 1956.
- (13) The Electricity (Supply) Amendment Bill, 1956.
- (14) The Indian Medical Council Bill, 19 56.
- (15) The Territorial Councils Bill, 1956.
- (16) The Suppression of Immoral Traffic in Women and Girls Bill, 1956.
- (17) The Women's and Children's Institutions (Licensing) Bill, 1956.

COLUMNS

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PRESIDENT'S ADDRESS

Secretary laid on the Table a copy of the President's Address to both Houses of Parliament.

MOTION FOR ADJOURN-

In view of the statment made by the Minister of Food and Agriculture (Shri A. P. Jain), the Speaker withheld his consent to the moving of an adjournment motion given notice of by Shri Shibbanlal Saksena regarding alleged famine conditions prevailing in the various districts of Eastern U. P.

PAPERS LIAD ON THE TABLE

The following papers were laid on the Table:--

- (1) A copy of the Notification No. EV, 11(8)/56, dated the 12th December, 1956, under sub-section (2) of section 17 of the Requisitioning and Acquisition of Immovable Property Act, 1952.
- (2) A copy of each of the following Ordinances promulgated by the President after the termination of the Fourteenth Session, 1956, of Lok Sabha, under the provisions of Article 123(2)(a) of the Constitution:
 - (i) The Foreigners Laws (Amendment) Ordinnance, 1957, (No. 1 of 1957).
 - (ii) The prevention of Corruption (Amendment) Ordinance. 1957 (No. 2 of 1957).
- (3) A copy of S. R. O. No. 2785, dated the 24th November, 1956, under sub-section (3) of section 8 of the Cinematograph Act, 1952, making certain further amendments to the Cinematograph (Censorship) Rules, 1951.
- (4) A copy of the Annual Report of the Indian Council of Agricultural Research for the year 1953-54.

- (5) A copy of the Notification No. 96, dated the 22nd December, 1956, under sub-section (3) of section 4 of the Taxation on Income (Investigation Commission) Act.
 - 1947.

 (6) A copy of each of the two Notifications, together with the Explanatory Notes, under sub-section (3) of section 85 of the Estate Duty Act, 1953, making certain further amendments to the Estate Duty Rules, 1953.
 - (7) A copy of the Central Sales Tax (Registration and Turnover) Rules, 1957, published in the Notification No. S.R.O. 644, dated the 28th February, 1957, under subsection (2) of section 13 of the Central Sales Tax Act, 1956.
 - (8) A copy of the Securities Contracts (Regulation) Rules, 1957 published in the Notification No. S.R.O. 576, dated the 21st February, 1957, under sub-section (3) of section 30 of the Securities Contracts (Regulation) Act, 1956.
 - (9) A copy of each of the seven Notifications, under section 38 of the Central Excises and Salt Act, 1944, making certain further amendments to the Central Excise Rules, 1944:
 - (i) Notification No. I-CER/57, dated the 12th January, 1957.
 - (ii) Notification No. 2/57, dated the 12th January, 1957.
 - (iii) S.R.O. Nos. 241, 243, 244, dated the 19th January, 1957.
 - (iv) S.R.O. No. 450, dated the 9th February, 1957.
 - (v) S.R.O. No. 546, dated the 23rd February, 1957.
 - (10) A copy of each of the two Customs Notifications, under sub-section (4) of section 43B of the